

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Kamlesh Wadhwa, Sr. Personal Assistant (EC: 3247) is hereby transferred from Branch In-Charge/Sr. PA, e-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi to Sr. Personal Assistant in the Office Pool, South District, Saket Courts, New Delhi **with effect from 11.03.2024.**

Note: Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official shall be placed under suspension and disciplinary action shall be taken against the official, as per rules.



28-2-24
(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 14444-14454/Admn-I/P&T/HQs/2024

Dated, Delhi the

28 FEB 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, South, Saket Courts, New Delhi.
2. The Officer In-Charge/DDO, Accounts Branch, Central/South, Delhi/New Delhi.
3. The Officer In-Charge, e-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The Official concerned.
5. PS to the undersigned.
6. The Administrative Officer (Judl.), Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

